

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7967/2014

(Arising out of impugned final judgment and order dated 01/08/2013 in MS No. 3522/2013 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

RAM KISHUN

Petitioner(s)

VERSUS

STATE OF U.P & ANR

Respondent(s)

(with office report)

Date : 05/01/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA

HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s)

Mr. Prashant Chaudhary, Adv.

For Respondent(s)

Mr. S.R. Singh, Adv.

Mr. Abhindra Maheshwari, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(VINOD KR. JHA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER